

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA(CAA)/49(CHE)/2023
Petition No : CP(CAA)/11(CHE)/2024
Name of Petitioner :
& : Medsmart Logistics pvt Ltd and Other
Name of Respondent :
Section : Sec 230-232 of CA, 2013

ORDER

Present: Ms. Swetha Subramanian, Ld. Counsel for Applicant.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RD.
Mr. B.Palani along with Ld. Counsel Ms. G.Sreekumari for OL.

RD report has been filed vide SR. No. 1768. No major objection observed.

Report from OL is pending. Two weeks time is granted to file report of OL.

All other relevant statutory audit report, paper publication, scrutinizer report, etc have been filed.

Ld. Counsel for Applicant states that there is no report from the Income Tax Department.

List the matter for hearing on **08.05.2024**.

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[JYOTI KUMAR TRIPATHI]
MEMBER (JUDICIAL)